

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:4
ANSWERED ON:01.12.2004
PENDING ASSURANCES
Baitha Shri Kailash

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

referring to the assurances given to USQ Nos. 1241, 237, 2926, 2140, 2447, 21, 1951, 475 and 3844 dated 29.7.2003, 20.11.2002, 11.03.2003, 5.8.2003, 4.12.2002, 20.11.2002, 21.7.2004, 7.7.2004 and 8.4.2003 respectively and state:

- (a) whether the information has since been collected and if so, the details thereof and the action taken thereon;
- (b) whether the assurance given to USQ 3844 has been pending since 8.4.2003 despite giving reply to USQ No. 475 dated 7.7.2004 that the matter of selling of Gateway brand typing and duplicating paper is under investigation by the vigilance department of Kendriya Bhandar;
- (c) if so, the reasons therefor;
- (d) whether the department has completed investigation and taken any action on the matter; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

- (a) to (e): The information will be laid on the Table of the Sabha.